



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the 10th January, 2020.

Sub:- **Casual leave.**

Ref:- Your Email dated 09.01.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 09.01.2020, as prayed for.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/ 387 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rolan